Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 201 of 2012 &
IA no. 324 of 2012

Dated : 12th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Indian Wind Turbine Manufacture's Association & Ors. ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Hemant Singh

Counsel for the Respondent (s) : Mr. R. Selvakumar for R-1
Mr. S. Vallinayagam for R-2

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondents. They are directed to file their respective written submissions on or before 22.02.2013 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on **25.02.2013 at Delhi Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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